

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE C.S. DIAS

FRIDAY, THE 24TH DAY OF APRIL 2020/4TH VAISAKHA , 1942

B.A TMP NO.84 OF 2020

(In the Crime No. 63/2020 of KASABA Police Station, Palakkad)

Petitioners/ Accused A1 and A2

1. Santhosh, aged 27,  
S/o Achuthan, Kakkathode House,  
Thenari P.O., Palakkad
2. Akash, aged 20 yrs,  
S/o Jayan, Puthan House, Thottiyapallam,  
Thenari, Palakkad

Respondent/Complainant:

State of Kerala represented by Station House  
Officer , Kasaba Police station, Palakkad,  
through the Public Prosecutor, High Court of  
Kerala, Ernakulam.

BY Public Prosecutor

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 24.04.2020,  
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**C.S. DIAS, J**

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**BAIL APPLICATION. TEMP. NO. 84 OF 2020**  
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**DATED THIS THE 24<sup>th</sup> DAY OF APRIL, 2020**

**ORDER**

Heard the learned counsel for the petitioner and the learned Public Prosecutor. The learned Public Prosecutor shall make available, the case diary before this Court on or before 29/04/2020.

Post this Bail Application for further consideration on 30/04/2020.

Nsd

**C.S. DIAS  
JUDGE**